1475

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O V. ALAGESAN): (a) and (b) Information is being collected and will be placed on the Table of the House.

राज भाषा

*२४८. श्री भगवत नारायण भागवः क्या गह-कार्य मंत्री यह बताने की कृपा करेंगे कि किन-किन राज्यों ने ऐसा विधान पारित कर लिया है कि १६६५ के बाद भी अंग्रेजी हिन्दी के साथ-साथ एक सहभाषा के रूप में सरकारी कामों के लिये काम में लाई जाती रहेगी ?

† OFFICIAL LANGUAGE

*247. SHRI B. N. BHARGAVA: Will the Minister of Home Affairs be pleased to state the names of the States which have passed legislation to the effect that English will continue to be used as an associate language along with Hindi for official purposes even after 1965?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री लित नारायण मिश्र): किसी भी राज्य ने ऐसा अधिनियम नही बनाया है।

+ [THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): No State has passed such legislation.]

COMPLAINTS RECEIVED THROUGH THE SADACHAR SAMITI

Will the Minister of Home Affairs be pleased to state:

(a) the number of public complaints received by Government through the Sanyukta Sadachar Samiti during the last four months;

(b) what is the nature of the complaints received and the action taken thereon?

to Questions

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) 1.031 complaints were received through the Sanyukta Sadachar Samiti by the Ministry of Home Affairs upto 31st October, 1964.

(b) These complaints were mainly of the nature of delay, inequity, some other complaints of corruption and miscellaneous grievances and quests. Tey were generally warded to the Ministries, State Governments and Union Territories concerned for necessary action. Those on which no action was recommended by the Samiti were filed.

DEVELOPMENT CORPS OF NEW MIGRANTS

THAKUR BHANU PRATAP SINGH: SHRI G. K. KAPOOR:

Will the Minister of REHABILITATION be pleased to state whether the Development Corps of new migrants has been engaged on any development projects?

THE MINISTER OF REHABILI-TATION (SHRI MAHAVIR Rashtriya Vikas Dal (National Development Corps) is in the process of being raised. The Scheme provides for a basic training of two months, followed by vocational training of two to four months in the case of those to be engaged on semi-skilled and skilled operations. The Sahkaris will be engaged on works after the completion of training.

ALL INDIA EDUCATIONAL SERVICE

*255. SHRI KRISHAN DUTT: Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 486 in the Raiva Sabha on the 18th September, 1964, and state:

(a) whether the States which had not so far agreed to the creation of an

^{+[]} I'nglish translation.